

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

MA.NO. 412/99

IN

OA.NO. 1692/97

Between

Date: 4-6-99

1. The Secretary
Min. of Defence, New Delhi.
2. The Engineer-in-Chief's Branch
Army Head Quarter, New Delhi.
3. The Chief Engineer
Southern Command, Pune-1.

..Applicants

And

Shri. CA.Balakrishna

..Respondent

Counsel for the Applicants

..V.Vinodkumar

Counsel for the Respondents

..KSR.Anjaneyulu

CORAM:

THE HON'BLE MR. R. RANGARAJAN, MEMBER (ADMN)

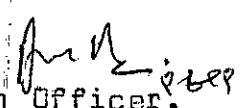
THE HON'BLE MR.B.S. JAI PARAMESHWAR, MEMBER (JUDL)

THE TRIBUNAL MADE THE FOLLOWING ORDER AS:

None for the applicants in the MA. Heard Mr.Subrahmanyam
for Mr.KSR.Anjaneyulu, for the respondents.

Already extension of time has been given up to 31-12-98.
The extension of time is given up to 31-7-99.

No further extension of time will be given thereafter.


Section Officer.

Copy to:

1. HDHNS
2. HHAP M(A)
3. HBSJP M(J)
4. D.R. (A)
5. SPARE

1ST AND 2ND COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR:
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD:
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN:
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESWAR:
MEMBER (J)

DATED: 4-6-99

ORDER/ JUDGEMENT

MA./RA./CP. NO. 412/99

IN

O.A. NO. 1692/97

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED.

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

6 copies

केन्द्रीय प्रशासनिक अधिकरण Central Administrative Tribunal दफ्तर / DESPATCH 14 JUN 1999 हैदराबाद बेंच HYDERABAD BENCH
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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH:HYDERABAD:

MA.NO. 638/1999

IN

OA.NO.1692/1997

Between

Date:19-8-99

1. The Secretary
Min of Defence
New Delhi.
2. The Engineer-in-Chief's Branch
Army HQ New Delhi-11.
3. The Chief Engineer
Southern Command Pune-1.

And

Shri.CA.Balakrishna

...Applicants:

...Respondent

Counsel for the applicants:

..V.Vinodkumar,Addl.CGSC

Counsel for the Respondent

..KSR.Anjaneyulu

CORAM:

THE HON'BLE MR.R. RANGARAJAN : MEMBER:(ADMN)

THE HON'BLE MR.B.S.S JAI PARAMESHWAR:MEMBER (AUDL)

THE TRIBUNAL MADE THE FOLLOWING ORDERS:

Heard Mr. V.Vinod Kumar for the applicants in
the MA and Mr.KSR.Anjaneyulu for the respondent.

Time is extended upto 31-10-99.

The MA is disposed of.

[Signature]
Section Officer.

COPY TO:-

1. HDHND
2. HRRN M (A)
3. HBSJP M (J)
4. D.R. (A)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

1st AND II nd COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN
THE HON'BLE MR. R. RANGARAJAN:
MEMBER (ADMN)

THE HON'BLE MR. B.S. JAI PARAMESHWAR
MEMBER (JUDL)

ORDER DATE:

19/8/99

MA/RA/CP.NO 638/99
IN
DA.NO. 1692/97

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

C.P. CLOSED

R.A. CLOSED

D.A. CLOSED

MA DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
प्रेषण / DESPATCH

26 AUG 1999

हैदराबाद न्यायपीठ
HYDERABAD BENCH

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

MA. No.921 of 1999
in
OA. No.1692 of 1997

Between:

Dated:28.10.99

1. The Secretary,
Min. of Defence,
New Delhi.
2. The Engineer-in-Chief's Branch,
Army HQ, New Delhi.
3. The Chief Engineer,
Southern Command, Pune.

.. Applicants

And

Shri CA Balakrishna

.. Respondent

Counsel for the Applicants

: Mr.V.Vinod Kumar

Counsel for the Respondent

: Mr.KSR.Anjaneyulu

CORAM:

THE HON'BLE MR.R.RANGARAJAN : MEMBER (A)

THE HON'BLE MR.BS.JAI PARAMESWAR : MEMBER (J)

* * *

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Mr.V.Vinod Kumar, for the applicant and Mr.K.S.R.Anjaneyulu, for the respondents.

The learned counsel for the ~~xxx~~ respondent submits that the extension of time upto January, 2000 may be given.

Hence the MA is allowed. Time is extended upto 31.1.2000.

Mr. J. S. R. Anjaneyulu
Section Officer

Srr

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

1ST AND 2ND COURT

COPY TO :-

1. BBHND
2. HRRN M (A)
3. BBSJP M (J)
4. D.R. (A)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE HON'BLE MR. JUSTICE D.H. NASIR

VICE CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (ADMN.)

THE HON'BLE MR. D.S. JAI PARAMESWAR :
MEMBER (JUDL.)

* * *

DATE OF ORDER: 28/10/99

MA/RA/CP.No. 921/99

in

GA. NO. 1692/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED

MA is
ALLOWED

CP CLOSED

RA CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS

7 copies

केन्द्रीय प्रशासनिक अधिकरण Central Administrative Tribunal प्रेषण / DESPATCH
- 3 NOV 1999
हैदराबाद ब्याचपीठ HYDERABAD BENCH